

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).1887/2007

(From the judgement and order dated 26/05/2006 in CMWP No. 61/2006
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P & ORS.

Petitioner(s)

VERSUS

M/S KESAR ENTERPRISES LTD.

Respondent(s)

Date: 20/04/2007 This Petition was called on for hearing today.

For Petitioner(s) Ms. Rashmi Singh,Adv.
Mr. Kamendra Mishra,Adv.

For Respondent(s) Ms. Geetanjali Mohan,Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent may file counter affidavit before
17.5.2007. List the matter on 17.5.2007.

(S.G. SHAH)
Registrar